

**IN THE HIGH COURT OF MEGHALAYA
SHILLONG**

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.E.F.01.03.2016 TO 31.03.2016

Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.03.2016
1	(RFA) Regular First Appeal	S/B	3	-	-	3
		D/B				
2	(MAF) Misc Appeal First	S/B	1	-	-	1
		D/B				
3	(RSA) Regular Second Appeal	S/B	8	-	-	8
		D/B				
4	(CRP) Civil Revision Petition	S/B	18	3	2	19
		D/B				
5	Review Petition	S/B	7	1	2	6
		D/B	6	-	2	4
		F/B				
6	(MC) Misc Case (Civil)	S/B				
		D/B				
		F/B				
7	(WPC) Writ Petitions (Civil)	S/B	405	44	81	368
		D/B	59	3	5	57
		F/B	1	-	-	1
8	(CA) Company Appeal	S/B	1	-	-	1
		D/B				
9	(C.Ptn) Company Petition	S/B	5	-	-	5
		D/B				
10	(PIL) Public Interest Litigation	S/B				
		D/B	11	3	-	14
		F/B				
11	(WA) Writ Appeal	S/B				
		D/B	49	5	10	44
12	(Test. Case) Testamentary Case	S/B	1	-	-	1
		D/B				
13	(MAC) Motor Accident Claim	S/B	1	-	-	1
		D/B				
14	(Cont Case C) Contemp Case Civil	S/B	24	8	3	29
		D/B				
15	(ITA) Tax Reference Cases	S/B	1	-	-	1
		D/B				
16	(SA) Second Appeal	S/B	1	-	-	1
		D/B				
17	(FA) First Appeal	S/B	2	1	-	3
		D/B				
18	Arbitration Petition	S/B		1	-	1
		D/B				
19	(Crl A) Criminal Appeal	S/B	8	1	-	9
		D/B	9	-	-	9
20	(Crl Rev Petn) Criminal Revision Petition	S/B	4	-	2	2
		D/B				
21	(Crl Petn) Criminal Petition	S/B	15	8	7	16
		D/B				
22	Contempt Case (suo-moto)	S/B				
		D/B	1	-	-	1
23	Bail Application /Anticipatory Bail (BA/AB)	S/B	3	-	3	-
		D/B				
24	(W.P.Crl) Writ Petition (Criminal) (Habeas Corpus)	S/B				
		D/B	2	-	1	1
25	(Crl MC) Criminal Misc Case	S/B				
		D/B				
26	(Trp P Crl) Transfer Petition (Criminal)	S/B				
		D/B				
27	(Cont Case Crl) Contempt Case (Criminal)	S/B				
		D/B	1	-	-	1
28	Arbitration Appeal	S/B				
		D/B				
TOTAL			647	78	118	607

NB: RSA previously taken up by Division Bench, now transfer to Single Bench.